

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.43/(MAH)/2011
CA No.

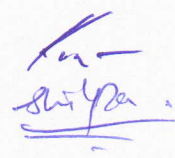
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES: Shri. Shishir B. Nevatia & Anr.
V/s.
M/s. Elegant Industries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	KARAN NEVATIA Adv. Aditya P. Pimple alw Shilpa D.	DIRECTOR OF RESPONDENT Petitioners.	

ORDER

C.P. No. 43/397-398/CLB/MAH/2011

1. Ld. Counsels respectively of both the sides are present.
2. Ld. Counsels have informed that a connecting Petition is pending for disposal.
Therefore, C.P. 43 is to be clubbed along-with C.P. 24/2010 on the next date of hearing.
Registry is directed accordingly.
3. The Director of the Company is present in person and seeking time to file the Reply.
Time is Granted.
4. Reply to be filed on or before 28th October, 2016.
5. Registry is directed to fix both the CPs (supra) for hearing on 9th November, 2016. This
date of next hearing is duly communicated in the court to both the sides.

Dated: 05.10.2016

M. K. Shrawat

Shri M.K. Shrawat
Member (Judicial)